

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 30th day of March, 2001

C O R A M :- Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

Orginal Application No. 458 of 1999.

Raghunath Singh S/o Sri Shiv Kumar Singh
R/o Vill. & Post Gahamar, Patti Khelu Rai,
Distt. Ghazipur, U.P.

.....Applicant.

Counsel for the applicant :- Sri K.K. Singh

V E R S U S

1. Union of India through the M/o Railway,
Rail Bhawan, New Delhi.
2. Manadal Karmik Adhikari, Banapur Mandal,
E. Rly. Bihar.
3. Divisional Railway Manager, E. Rly. Danapur,
Bihar.
4. Chief Operating Manager, E. Rly. Fairly Place,
Calcutta, W.B.

.....Respondents.

Counsel for the respondents :- Sri A.K. Gaur.

O R D E R (oral)

(By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.)

This application has been filed challenging the order dt. 16.03.99 by which applicant has been transferred as A.S.M. from Gahamar to Tiliah. Learned counsel for applicant has submitted that transfer to Gahamar was

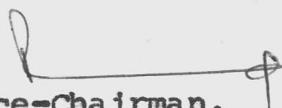


on the request of applicant and for the reasons he had given ^{in his} ~~no~~ representation. It is also submitted that the applicant was posted at the Gahamar since 1997 and there was no justification of the transfer of the applicant.

2. By now more than two years have passed. In my opinion the department may be asked to pass fresh order of transfer after considering the difficulty of the applicant.

3. The O.A is accordingly disposed of finally with liberty to the applicant to make a representation before Divisional Personnel Officer (DPO) (respondent No. 2), Danapur Division, Eastern Railway, Danapur which shall be consider and decide by him within a month from the date a copy of this order is filed before him, after giving an opportunity to the applicant of hearing.

4. There will be no order as to costs.


Vice-Chairman.

/Anand/